Central Administrative Tribunal Principal Bench New Delhi

OA No.3449/2011

this the 21st day of October, 2016

Hon'ble Mr. P.K.Basu, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

Onkar Singh
Chief Section Supervisor
CL-04839,
In the office of General Manager (TY)
Mahanagar Telephone Nigam Ltd.
Laxmi Nagar, Delhi – 110 092.

..... Applicant.

(By Advocate: None)

Versus

Union of India through

- The Secretary
 Department of Telecom
 Sanchar Road, Ashok Road
 New Delhi.
- Chairman-cum-Managing Director Mahanagar Telephone Nigam Ltd. K.L.Bhawan, New Delhi – 110 050.
- A.G.M. (A-II) Headquarters
 Mahanagar Telephone Nigam Ltd.
 K.L.Bhawan, New Delhi 110 050.

....Respondents

(By Advocate: Shri R.N. Singh for R-2 & 3)

ORDER (ORAL)

By Hon'ble Mr. P.K.Basu, Member (A)

This is the matter pertaining to year, 2011 i.e. almost five years old.

None appears on behalf of the applicant. This is getting delayed because of non appearance of the learned counsel for the applicant. It appears that applicant is no longer interested to pursue this case. Accordingly, the OA is dismissed in default and for non-prosecution.

(RAJ VIR SHARMA) Member (J) (P.K.BASU) Member (A)

/uma/